

-on merits and appropriate action taken thereon.

Setting up of National Coal Marketing Corporation

4021. SHRI N K SANGHI: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up a National Coal Marketing Corporation which will function exclusively as a selling organisation for coal in the country;

(b) whether any decision in this regard has been taken, and

(c) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDDHESHWAR PRASAD) (a) At present there is no such proposal under consideration by the Government

(b) and (c) Do not arise

उत्तर प्रदेश-हरियाणा सीमा विवाद

4022. श्री राम प्रकाश : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश-हरियाणा सीमा विवाद विशेषकर यमुना नदी के बहाव के बारे में केन्द्रीय सरकार द्वारा अपना निष्पक्ष घोषित करने की प्रवृत्ति निर्धारित कर दी गई है ;

(ख) यदि हाँ तो उसका व्यौरा क्या है ?

गृह मंत्री (श्री के० बहदान्य देही) :

(क) और (ख) श्री उमा शंकर दीक्षित के साथ 17 मई, 1974 को हुई एक बैठक में हरियाणा तथा उत्तर प्रदेश के मुख्य मंत्री इस बात पर सहमत हो गये थे कि श्री उमा शंकर दीक्षित हरियाणा तथा उत्तर प्रदेश

के बीच सीमा विवाद को हल करने में मध्यस्थ के रूप में कार्य करेंगे और दोनों उनके पक्ष निर्णय को स्वीकार करेंगे। श्री दीक्षित ने अपना पक्ष-निर्णय सब दे दिया है जिसकी एक प्रतिलिपि दोनों राज्यों के मुख्य मंत्रियों को भेज दी गई है। पक्ष निर्णय को क्या सभ्य स्वीकार लागू करने के बिना संविधान के अनुच्छेद 3 के अधीन कानून बनाने का विचार है।

Teaching of Naga Language to Chinese Instructors by Naga Rebels

4023 SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether in the group of Naga rebels which tried to cross into China there were teachers of Naga language to teach the Chinese instructors.

(b) whether there is a special radio station set up in Chinese territory to beam propaganda to Nagaland, and

(c) if so, the steps taken to counteract these Chinese moves?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) and (b) Government have no such information.

(c) Does not arise

Accumulation of Coal at Pitheads

4024 SHRI S R DAMANI Will the Minister of ENERGY be pleased to state:

(a) whether coal movement from the pitheads has been streamlined;

(b) the accumulation of stocks at pitheads as on 31st January, 1975; and

(c) whether they can be considered normal or in excess, and if in excess, the reasons thereof?